

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/571/ (IB)/2017
NAME OF THE PETITIONER(S) : CHENNAI FERROUS INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : RV STEELS AND POWER PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Kumarpal R Chopra
Sandeep Kumar

Counsel for Corporate Debtor

[Signature]

ORDER

Counsel for petitioner present and stated that he has sent notice by speed post to the respondent indicating the next date of hearing and the same was delivered. He prayed time to file affidavit showing proof of sending notice to the respondent. Respondent called absent. Time extended at request for passing appropriate order. Put up on 18.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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